

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 108

CP (IB) No. 283/Chd/Pb/2023

IN THE MATTER OF:

RB Assets & Developers Pvt. Ltd.

...Petitioner

Vs.

Bhagwati Lacto Vegetarian Exports Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 09.09.2024.

Sd/-

Court Officer

Preeti
18.07.2024